

Annexure 1

Name of the Corporate debtors: M/s.Titan Energy Systems Limited : Date of Commencement of Liquidation: 08.08.2019 : List of stakeholders as on 30.12.2021

List of Secured financial creditors

| S No | Name of Creditors | Identification No | Details of claims received | | Details of claim admitted | | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set off | Amount of claim rejected | Amount of claim under verification | Remarks if any |
|------------------|---------------------|-------------------|----------------------------|-----------------------|---------------------------|------------------|-------------------------------------|---|---|--|----------------------------|--|--------------------------|------------------------------------|----------------|
| | | | Date of Receipt | Amount Claimed | Amount of claim admitted | Nature of claims | Amount covered by security interest | Where security interest relinquished ? (Yes/No) | Details of Security Interest | % share in total amount of claims admitted | | | | | |
| 1 | State Bank of India | 1 | 05.09.2019 | 1500714965 | 1500714965 | Form D | 1500714965 | Yes | First chage on current assets of the company of Rs.1.52 Crores Collateral:1. Fixed assets (plant & machinery) acquired through term loans from our bank of Rs.2.23 crores, 2.Land & building in the name of the company located ay Sy No.753/G, 753F, 753/B, Ravalkole village, Medchal Mandal, Ranga Reddy Dist to the extent of 3.475 acres.of Rs.4.63 crores, 3. Land admeasuring 1.2 acres belonging to Titan Consultants and Services Ltd., located at S.No.753A Ravalkole village, Medchal mandal, RR Dt of Rs.0.95 Crores, 4. 3 storied residential building extent of 386 Sq.yds on plot no.16, S.No.352 situated in Defence Accounts Cooperativce Housing Society (Aruna Enclave) Tirumalgherry, Secunderabad, Telangana belonging to Sri.C.S.Y.S.Rao of Rs.1.23 Crores | 59.33 | - | - | - | - | |
| 2 | ICICI Bank | 3 | 05.09.2019 | 221832183 | 221832183 | Form D | 221832183 | No | Exclusive charge on land admeasuring 20.15 acres situated at Sector Specific Special Economic Zone , in plot No.9(part)of Fax City SEZ Survey No.61 (part),62(Part) and Raviryal Village, Maheswaram Mandal, R.R.Dist & pari pasu charge on current assets and movable fixed assets of the company | 8.77 | - | - | - | - | |
| 3 | Barclays Bank PLC | 2 | 03.09.2019 | 145150563 | 145150563 | Form D | 145150563 | Yes | 1.First Pari Passu charge by the way of hypothecation on the Current Assesets and Fixed assesets of the borrower company. 2.Personal Guarantees of Mr.Chodagam santi yoganand Sankara Rao,Mrs.C Aruna , Mr.C Ravi kumar & Mr.C.Sasidhar. 3.Corporate Guarantee of Titan Consultants & Services Ltd | 5.74 | - | - | - | - | |
| Sub Total | | | | 1,86,76,97,711 | 1,86,76,97,711 | | 1,86,76,97,711 | | | 73.84 | - | - | - | - | |